

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.16
Dated Guwahati, the 3rd of March, 2025

In supersession of this Registry's earlier Notification No. 1 dated 4th January, 2025, it is hereby informed that live streaming of court proceedings in the Principal Seat and the Outlying Benches of the Gauhati High Court will be resumed from 10th March, 2025.


By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC. III-07/2024/1063 -1088/ G, Dated the 3rd March, 2025.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia/Aizawl Bench, Aizawl / Kohima Bench, Kohima.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judges, _____, Assam.
9. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
10. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
12. The President/Secretary, All Assam Lawyers' Association, Guwahati.
13. The President/Secretary, Lawyers' Association, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.

20. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The Court Manager, Gauhati High Court, Guwahati.
23. The AO (J), _____, Section, Gauhati High Court, Guwahati.
24. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
26. The Gauhati High Court Notice Boards.



REGISTRAR GENERAL